SHRI HUSAIN DALWAI (Maharashtra): Sir, I associate myself with this issue.

Demand for action on report of Director Generals of Police recommending increase in representation of minorities in police force

SHRI HUSAIN DALWAI (Maharashtra): Sir, the Delhi Edition of the Indian Express of 17th July, 2014, in its news item appearing on the front page, mentioned about a report titled 'Strategy for making police forces more sensitive towards minority section' prepared by three Director Generals of Police, one each from Uttar Pradesh, Maharashtra and Tamil Nadu. As per this Report, there is a trust deficit among Muslims who see them communal, biased and insensitive. This impression, as per the Report, comes from poor representation of minorities in the forces and the conduct of some policemen during riots. This Report was presented at the Conference of DGs in New Delhi last year and awaiting action.

There is a need to increase representation of Muslims in the police force. I urge upon the Government to take action on various recommendations and suggestions contained in the Report. It would be appropriate if the Home Minster enlightens the Members of this House on this issue. Thank you.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I associate myself with this issue.

- DR. E.M. SUDARSANA NATCHIAPPAN (Tamil Nadu): Sir, I also associate myself with this issue.
- श्री महेन्द्र सिंह माहरा (उत्तराखंड) : महोदय, मैं स्वयं को इस विशेष उल्लेख से सम्बद्ध करता हूं।
- श्री नरेद्र बुढानिया (राजस्थान) : महोदय, मैं भी स्वयं को इस विशेष उल्लेख से सम्बद्ध करता हूं।

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Shri S. Thangavelu; not there. Shri Vishambhar Prasad.

Demand to bring constitutional amendment to include 17 backward castes of Uttar Pradesh under Scheduled Caste category

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, उत्तर प्रदेश की 17 पिछड़ी जातियों कहार, कश्यप, केवट, मल्लाह, निषाद, कृम्हार, प्रजापति, धीवर, बिन्दभर, राजभर, धीमर,